

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 395
TO BE ANSWERED ON THE 28TH MARCH, 2023

PROMOTION OF ORGANIC FARMING

*395. SHRI GAJENDRA SINGH PATEL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes any new scheme to promote organic farming and if so, the details thereof;
- (b) the names and the details of the programmes being run by the Government to promote organic farming in the country and the scope of standard organic farming in the country;
- (c) the efforts being made by the Government to reduce the use of chemicals in farming, encourage organic farming and expand storage capacity;
- (d) the current status of organic farming in tribal areas along with the details thereof; and
- (e) whether any new scheme is proposed for Khargone and Barwani Parliamentary Constituencies and if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT IN RESPECT OF PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 395 DUE FOR ANSWER ON 28.03.2023 REGARDING “PROMOTION OF ORGANIC FARMING”.

(a) & (b): Government is promoting organic farming in the country since 2015-16 through the schemes of Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER). Both the schemes stress on end to end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing and post harvest management support including processing. PKVY is being implemented in all the States other-than North Eastern States, across the country. MOVCDNER scheme is implemented exclusively in the NE States. Both schemes are approved during 15th Finance Commission till 2025-26. Under PKVY, farmers of various states of the country are provided financial assistance of Rs 50000/ha for 3 years out of which, Rs 31000/ ha / 3 years is provided directly to farmers through DBT for on-farm and off-farm organic inputs.

Since 2015-16, under PKVY, 11.85 lakh ha area has been covered under organic farming by developing 32384 clusters involving 16.19 lakh farmers. In addition, 8 states developed their own brands for organic products. So far, Rs 1793.80 Crore has been released under the scheme.

Under MOVCDNER, an assistance of Rs. 46,575/ha for 3years is provided for creation of FPO, support to farmers for organic inputs, quality seeds/ planting material and training, hand holding and certification. Financial assistance @ Rs 32500/ ha for 3 years is provided to farmers for on- farm /off –farm organic inputs under the scheme.

Since 2015-16, under MOVCDNER, 1.73 lakh ha area has been covered under organic farming by developing 379 FPO/FPCs involving 1.89 lakh farmers. In addition, 7 NE developed their own brands for organic products. So far, Rs 886.16 Crore has been released under the scheme.

Both the schemes promote standard organic farming dully certified under National Programme for Organic Production (NPOP) and Participatory Guarantee System (PGS)- India certification and approved under Food Safety and Standard Act, 2006 (organic Food Regulation). National Standards of Organic Production (NSOP) of NPOP is complied as the standard of crop production for both NPOP and PGS certification.

(c): To reduce use of chemical in agriculture, Government is promoting organic farming using various organic fertilizers/ bio-fertilizers under PKVY and MOVCDNER scheme. To link production of cluster to markets and create post harvest handling infrastructure including storage, the clusters are being supported under PKVY and MOVCDNER schemes. Under PKVY financial assistance of Rs 20 lakh/ cluster of 1000 ha for 3 years is provided for value addition and infrastructure creation. Under MOVCDNER need based assistance is provided @ Rs 18.75 lakh for cold store component.

(d): The state-wise details of area including tribal belts certified under organic farming under NPOP and PGS-Certification is given at Annexure- I.

(e): Government schemes on promotion of organic farming (PKVY & MOVCDNER) are not area specific and state Government decide the area of implementation. As of now, no new scheme is proposed at Khargone and Barwani Parliamentary Constituency in Madhya Pradesh.

Annexure-I

State-wise details of area under organic farming under NPOP and PGS- certification up to 2021-22.

Area (in ha)

S. No.	State	Under NPOP Certification	Under PGS certification
1.	Andhra Pradesh	47922.42	206000.00
2.	Arunachal Pradesh	12636.64	380.00
3.	Assam	18102.94	4400.00
4.	Bihar	30941.01	24600.00
5.	Chhattisgarh	18856.46	109000.00
6.	Goa	12669.88	10080.00
7.	Gujarat	154950.14	2000.00
8.	Haryana	3198.95	400.00
9.	Himachal Pradesh	11160.55	17700.00
10.	Jammu & Kashmir	30675.58	560.00
11.	Jharkhand	58870.14	23940.00
12.	Karnataka	96188.88	20900.00
13.	Kerala	43676.54	96380.00
14.	Ladakh	7280.37	10000.00
15.	Lakshadweep	895.51	2700.00
16.	Madhya Pradesh	1504950.14	175560.00
17.	Maharashtra	1133570.30	32160.00
18.	Manipur	14628.42	600.00
19.	Meghalaya	27508.74	900.00
20.	Mizoram	19038.89	680.00
21.	Nagaland	14269.27	480.00
22.	Delhi	12.948	10000.00
23.	Odisha	488904.77	44800.00
24.	Pondicherry	21.505	160.00
25.	Punjab	7564.60	7000.00
26.	Rajasthan	488904.77	123000.00
27.	Sikkim	75475.28	3000.00
28.	Tamil Nadu	52305.73	8240.00
29.	Telangana	39200.47	13800.00
30.	Tripura	12081.63	1000.00
31.	Uttar Pradesh	70946.65	78580.00
32.	Uttarakhand	89670.88	140540.00
33.	West Bengal	7280.37	2400.00
34.	Daman Diu & Dadar Nagar	-	11100.00
35.	Andaman & Nicobar	-	1360.00
36.	Chandigarh	-	1300.00
	Total	4726714.74	1185700.00
Grand total		5912414.74	

Source: NPOP (APEDA)
PGS (NCONF)
